## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 29(ND)/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19,08,2016

NAME OF THE COMPANY:

Sh. Vinod Gupta

Vs.

M/s. Vivek Towers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION Mr. Varuella Len

Order

For orders, see order in CP 24(ND)/2016.

JUSTICE M.M. KUMAR)

(Shri R. VARDHARAJAN)

(R-VARADHARA)AN

MEMBER (J)

19th August, 2016 (P.K. SUD)